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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/26/2016
NAME OF THE PETITIONER(S) : S. Ramaniklal Pandia & another
NAME OF THE RESPONDENT(S) : United Pharma (India) Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1)	Abhinav Parthasarathy For T.K. Bhaskar	counsel for Petitioner	B. Abhinav

ORDER

Counsel for petitioner present and stated that the settlement between the parties by way of compromise is in progress and prayed time for making submissions in this regard. Counsel for respondent called but absent. No representation. Put up on 08.12.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)